

PATNA HIGH COURT, PATNA

NOTICE

Limited Competitive Examination for selection/ appointment to the post of Assistant in terms of Rule 7 (4) (ii) of Patna High Court Officers and Staff (Conditions of Service and Conduct) Rules, 1997, as amended up-to-date.

It is for information to all concerned that the Subjective test held on **26th September, 2020 (Saturday) in the High Court premises from 11:00 A.M. to 01:00 P.M.** has been cancelled by the Court.

A fresh Subjective test shall be conducted in respect of 97 candidates/ employees of the Court who had appeared at the earlier test.

By Order



Registrar General

Dated:- 04th February, 2021